

public sector undertaking under the Ministry of Defence and an associate of the above mentioned Tehran based firm in November, 1974.

(d) No, Sir.

**Ship Building Yard at Hajira, Gujarat**

478. SHRI F. P. GAEKWAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have taken a decision to set up a ship-building yard at Hajira in Gujarat;

(b) if so, when Government propose to make an announcement of the same; and

(c) if not, the reasons for delay in taking the decision?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) No, Sir. The issue of selection of a suitable site for location of a new shipyard is under examination.

(c) In a matter such as this which involves a very large investment and other complex problems, various aspects of the proposal have to be examined in detail by Government before taking a decision.

#### Anti-Defection Bill

479. SHRI F. P. GAEKWAD:

SHRI SATYENDRA NARAYAN SINHA:

Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to bring forward Anti-Defection bill in the current Lok Sabha session?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): Yes, Sir.

#### Complaints of Excesses during Emergency

480. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many complaints of 'excesses' during last emergency have been received by Government uptill now;

(b) the state-wise break-up thereof; and

(c) whether these complaints have been forwarded to the Commission appointed for the purpose if so, when?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). Considering the wide range and volume of complaints of excesses during the last 'Emergency', that have been and are being made to various authorities at the Centre and in the States, it is difficult to furnish statistical data of such complaints.

(c) The Government have been instituting inquiring into individual complaints as and when they have been received. The Commission of Inquiry has headed by Justice Shah has recently been appointed and further action in respect of the complaints received by the Government will be taken as per the advice of the Commission.

#### Arrest of Journalists under MISA and DIR during Emergency

481. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of journalists arrested under MISA and DIR during last emergency throughout the country; and

(b) whether all of them have been taken into service after their release?